

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

31. I.A. 77/2022

IN

C.P. 405/2020

CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Kaustubh Arvind Marathe & Ors.

V/s.

Pranaav Marathe Jewellers Pvt Ltd & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time matter could not be heard. List this matter on

13.07.2023.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)